

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230
CP/32(AHM)2022

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Sadhanaben Pareshbhai Sardhara & Ors
V/s
Dhananjay Finance Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Bhatt, Adv.

For the Respondent : Mr. Pratik Thakkar, Adv.

ORDER

Ld. Counsel for the applicant has not complied the earlier order dated 09.05.2024.

List for further consideration on 05.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)